

Mr. Deputy-Speaker: We will sit longer and make up for the time lost. Non-official business would not at all suffer.

INDIAN CONTRACT (AMENDMENT) BILL\*

Shri S. C. Samanta (Tamluk): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Contract Act, 1872.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Contract Act, 1872."

The motion was adopted.

Shri S. C. Samanta: I introduce the Bill.

ALL INDIA MATERNITY BENEFIT BILL\*

Shrimati Renu Chakravartty (Barrhat): Sir, I beg to move for leave to introduce a Bill to prevent the employment of women in factories, plantations and other establishments for sometime before and sometime after confinement and to provide for payment of maternity and medical benefit to them.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to prevent the employment of women in factories, plantations and other establishments for sometime before and sometime after confinement and to

provide for payment of maternity and medical benefit to them."

The motion was adopted.

Shrimati Renu Chakravartty: introduce the Bill.

UNTOUCHABILITY (OFFENCES) AMENDMENT BILL\*

(Amendment of Sections No. 3 and 4)

Shri Siddiah (Mysore-Reserved Sch. Castes): Sir, I beg to move for leave to introduce a Bill to amend the Untouchability (Offences) Act, 1955.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Untouchability (Offences) Act, 1955."

The motion was adopted.

Shri Siddiah: I introduce the Bill.

INDIAN PENAL CODE (AMENDMENT) BILL\*

(Amendment of Sections 497 and 498)

Shri Subiman Ghose (Burdwan): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri Subiman Ghose: I introduce the Bill.